
Ajitpal Singh And Another Vs Raj Kumar And Others

First Appeal Order No. 2898 Of 2016 (O&M)

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: March 12, 2019

Citation: (2019) 03 P&H CK 0088

Hon'ble Judges: Avneesh Jhingan, J

Bench: Single Bench

Advocate: Urvashi Singh, Kanwar Pahul Singh, Shamsher Kaur

Final Decision: Allowed

Judgement

Sr. No.,Particulars,Amount Awarded

1.,Monthly notional income,"Rs. 5,500/-

2.,Applying multiplier of 14 (5500x12x14),"Rs. 9,24,000/-

3.,Conventional heads,"Rs. 30,000/-

4., Total,"Rs. 9,54,000/-